THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-69/2004/3085/A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti. Rousan Ara Rahman, District & Sessions Judge,

Bajali.

Dated Guwahati, the / May, 2025.

Sub:-

Station leave.

Ref:-

Your letter No. DJ/BAJ/2025/E/571 Dtd. 08.05.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with the official vehicle, at own cost, from the evening of 09.05.2025 till the morning of 13.05.2025, has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-69/2004/3086 /A, dated / 5.5, 2025 Copy to:

The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)